

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4179
TO BE ANSWERED ON 18.03.2026**

DRUG TRAFFICKING ON RAILWAY PREMISES

4179. SHRI SUDAMA PRASAD:

Will the Minister of RAILWAYS be pleased to state:

- (a) the total quantity of ganja seized from trains and railway station premises in 2025 compared with 2024 and 2023;**
- (b) the number of cases registered and arrests made in each of these years;**
- (c) the measures taken/being taken by the Railway Protection Force (RPF) and other agencies to strengthen vigilance against drug trafficking on trains and at railway stations; and**
- (d) whether the Government has data on narcotic substance seizures made by RPF across all zones in the country for the last three years and if so, the details thereof, year-wise?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): The cases of Narcotic Drugs and Psychotropic Substances (NDPS) are registered by Government Railway Police (GRP), Narcotics Control Bureau (NCB), Directorate of Revenue Intelligence (DRI) and other Law Enforcement Agencies (LEAs). The details of NDPS cases registered by GRP over railways are published state-wise in 'Crime in India' by the National Crime Records Bureau (NCRB). The data is not published commodity-wise such as Ganja, Morphine etc. The data relating to seizures of NDPS made by other LEAs i.e. DRI, NCB, NIA and CBI are also published in 'Crime in India' wherein railway-specific seizures are not mentioned.

Railway Protection Force (RPF) has been empowered to conduct search, seize and make arrest under the provisions of Section 42 & 67 of NDPS Act, 1985 through Gazette notification dated 11.04.2019. However, RPF is not empowered to register and investigate cases under NDPS Act. Therefore, the NDPS recovered and persons arrested by RPF are handed over to GRP or other empowered LEAs for further course of legal action.

The following measures are being taken by RPF against drug trafficking on trains and at stations:

- 1. Regular coordination meetings are conducted with NCB, GRP and local police to enhance operational efficiency in identifying, intercepting and dismantling drug related criminal activities.**
- 2. RPF is part of Narco Coordination Centre (NCORD) and actively involved in action against drug trafficking.**
- 3. X-Ray baggage scanners have been installed at important railway stations for screening of luggage.**
- 4. Surveillance is kept through CCTV cameras provided in a number of coaches and at railway stations.**
- 5. Special drives are conducted on identified vulnerable routes and trains which are prone to transportation of NDPS.**
- 6. Trained sniffer dogs are utilized for checking of NDPS in trains and railway station.**
- 7. Public awareness and sensitization campaigns are also organized to educate passengers and railway commuters and encourage them to report suspicious activities.**

During the year 2023, 2024 and 2025, RPF has detected 1,220, 1,392 and 1,716 cases of NDPS respectively and handed over to the empowered LEAs for further legal action.
